

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

OA No. 234/2007.

4.10.2007.

Mr. Vijay Dutt Sharma, counsel for the applicant.

Mr. Kunal Rawat, Senior Standing Counsel, for the respondents.

Learned Counsel for the applicant submits that in view of the subsequent development, the present petition does not survive now and prays that the same may be disposed of as having become infructuous. In view of the submission made by the learned counsel for the applicant, the OA stands disposed of as having become infructuous.

*(J. P. SHUKLA)*  
(J. P. SHUKLA)  
ADMINISTRATIVE MEMBER

*(M. L. CHAUHAN)*  
(M. L. CHAUHAN)  
JUDICIAL MEMBER

P.C./